and will be laid on the Table of the Sabha, in due course.

(c) A statement is laid on the Table of the Sabha. (See Appendix X, Annexure No. 42.)]

श्री किशोरी राम : छात्रव्हियों के बार में जो विवरण दिया गया हैं उनमें हरिजन लोगों को किस संख्या में प्राप्त हैं ?

डा० कै० एल० श्रीमाली: इसके आंकड़ इस समय मेरे पास नहीं हैं, उसके लिए नॉटिस चाहिये।

श्री किशोरी राम : परिद्रण बोर्ड में लोगों की संख्या क्या हे ?

डा० के० एल० श्रीमाली : जॅसा कि में ने निवेदन किया हैं, यह जानकारी हमको यूनि-वर्फिटियों से इकट्ठा करनी हैं। जब यह स्चना आ जायेगी तो उसका विवरण सभा के पटल में रख दिया जायेगा।

श्रीमती चन्द्रावती लखनपाल : श्रीमन्, में यह जानना चाहती ह्यूं कि "क" में जिस संस्था का जिक्र किया गया है, वह कहां पर खोली जा रही है ।

डा० कै० एल० श्रीमाली : सेन्ट्रल इन्स्टीट्य्ट आफ एज्कैशन की स्थापना की जा चुकी हैं, और शिद्यण के सम्बन्ध में रिसर्च हो रही हैं ।

श्रीमती चन्द्रावती लखनपाल : कहां हो रही हैं ?

डा० कै० एल० श्रीमाली: सेन्ट्रल इन्स्टीट्य्ट आफ एजुकैशन, दिल्ली में, हो रही हैं।

PROP. G. RANGA: By the term "wholetime permanent Examiner Boards" are we to understand that these people will be busy only when the examinations are on and whenever examinations are not taking place, they would be expected to do some teaching work?

## to Questions

1266

DR. K. L. SHRIMALI: I may refer the hon. Member to the Report of the University Education Commission. That body recommended the establishment of permanent wholetime Examiner Boards. We have written to the Universities to tell us to what extent these recommendations have been carried out.

DR. SHRIMATI SEETA PARMA-NAND: What is the amount sanctioned for this purpose and how many professors have been appointed for this purpose?

DR. K. L. SHRIMALI: In the statement which has been laid on the Table of the House, we have given the number of scholarships which have been accorded, but I shall need notice with regard to the exact amount spent on the Institute.

## f [AERODROMES IN ASSAM

\*215. SHRI KISHORI RAM: Will the Minister for DEFENCE be pleased to state the

## आसाम में भारतीय वाय, संना के अडूड

\*२९४. श्री किशोरी राम : क्या प्रतिरत्ता मंत्री यह बतानें की कृपा करेंगे कि द्वितीय महायुद्ध में आसाम में बनाये गये हवाई अड्डों में से कितने इस बक्त काम में लाये जा रहे हैं?

number of aerodromes, constructed in Assam during the Second World War, which are in use now?]

[[THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): Eight.]

SHRI S. N. MAZUMDAR: Are there any aerodromes constructed during the war which

उप-रज्ञा मंत्री (सरदार एस० एस० मर्जीठिया): आठ।

are now under private management?

SARDAR S. S. MAJITHIA: I am not aware of any.

DR. RAGHUBIR SINH: How many have been abandoned. Sir?

SARDAR S. S. MAJITHIA: There were actually seventeen with pucca runways and twenty with only lair-weather strips.

SHRI BHUPESH GUPTA: May I know if any of these strips are being utilised by certain plantation owners in Assam?

SARDAR S. S. MAJITHIA: I have got no information about that because we have abandoned those that we do not want.

SHRI S. N. MAZUMDAR: May 1 know whether Government has any information as regards private airstrips and the flights that take off from them?

SARDAR S. S. MAJITHIA: I am afraid we do not take any note of private airstrips used by private aircraft.

SHRI S. N. MAZUMDAR: Is it not reasonable, Sir, to expect that Government should keep a note of the flights that take off from these private airstrips which are situated on the borders, especially with these British planters there?

SARDAR S. S. MAJITHIA: We certainly see that nothing takes place which goes against the interests of India. Beyond that, we are not interested.

## rlISTORY OF FREEDOM MOVEMENT

\*216. DR. RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

(a) whether it is proposed to dissolve the Board of Editors set up to collect materials for writing the History of Freedom Movement at the end of the year 1955;

to Questions (bj if so, what are the reasons for this decision: and

(c) how much money has so far been spent on this Board during each year of its existence?

THE DEPUTY MINISTER FOR EDU-CATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) When the Board was set up, it was laid down that the work would have to be completed by 31st December, 1955. The material that could possibly be collected will have been collected by that date.

		Rs.	A. P.
(c)	1952-53	 20.24	540
	1953-54	 1,25,000	000
	1954-55	 1,50,000	00
	1955-56	 75,000	000
		(Up-to-date).	

DR. RAGHUBIR SINH: May I know if an order was passed by the Ministry for the winding up of this Board by the end of Julyi 1955?

DR. K. L. SHRIMALI: Yes, Sir, that is so.

DR. RAGHUBIR SINH: How was that decision made in contravention to the original decision?

DR. K. L. SHRIMALI: With the information that was available, we thought that the Board could be wound up but the Board requested that it would require some more time. Therefore, the time has been extended.

DR. RAGHUBIR SINH: What is going to be the fate of the material that has been collected by this Board"

DR. K. L. SHRIMALI: The material that has been collected is very valuable but Government have not yet considered as to what to do with that material.

DR. RAGHUBIR SINH: Is it not possible that the material be handed over to the Indian National Archives?

DR. K. L. SHRIMALI: Nothing has been decided about that matter.